

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:702
ANSWERED ON:01.03.2013
EDUCATION CESS
Swamygowda Shri N Cheluvarama Swamy

Will the Minister of FINANCE be pleased to state:

- (a) the head-wise amount accrued out of the Education Cess as levied during the last three years;
- (b) the criteria fixed for utilisation of the amount for specified purposes indicating the allocation and utilisation made so far, State/UT-wise, against each component; and
- (c) the targeted accrual by end of current financial year and the likely benefits of its implementation?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): The head-wise education cess collected under direct and indirect taxes during the last three years is given in Annexure.

(b) & (c): The information in respect of reply to part (b) and sub part of part (c) of the Question is being collected from the Ministry of Human Resource Development and will be laid on the Table of the House at the earliest. However, the targeted collection for education cess as per Budget Estimates 2012-13 from direct and indirect taxes during the current financial year is as under:

Rs. In crore)		
Category of Taxes	Type of Cess	Targeted Collection as per B.E. 2012-13
Direct Taxes	Education Cess & Secondary & Higher Education Cess	16530
Indirect Taxes	Education Cess & Secondary & Higher Education Cess	15950